

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**STARRED QUESTION NO.306**

TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2019

**FACILITY TO WOMEN OFFICERS**

\*306. SHRI BHARAT SINGH:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government proposes to provide LTC facility to women officers during child care leave and foreign visit in order to encourage women in Defence forces;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the benefits to be accrued to women officers by the above measures?

A N S W E R

MINISTER OF DEFENCE

j{k k ea=h

(SMT. NIRMALA SITHARAMAN)

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**(a) to (c): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 306 FOR ANSWER ON 2.1.2019**

**(a) to (c):** Women officers in the armed forces are entitled for LTC during the Child Care Leave (CCL). They can undertake foreign visit during the CCL with the approval of the competent authority and following prescribed procedures. However, LTC is not admissible for foreign visits. Defence Personnel, including women officers staying alone, are entitled to one additional free railway warrant for selected areas.

Grant of Home Travel Concession / LTC and admissibility for the same during CCL enables employees and their family members to meet more often, provides welcome respite from rigors of the service and also encourages domestic tourism.

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